

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE PETITIONER(S)	Virtusa Software Services Private Limited & Virtusa Consulting Services Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
? And Klerklarji	Advocate	9885314734 anil@pamadvecales.com	P. Geelfy 17

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

32

ORDER

Heard, Mr.P.Anil Mukherji, Learned Counsel for the Petitioner; None appeared for the Respondent.

The Ld. Counsel for the Petitioner sought 15 days time, Hence, case is posted to 28-11-2017.

Member (T)

Member (J)